

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR

ORDER

No: 677 of 2021/RG

Dated: 11.08.2021

The District Judiciary at each District Headquarter in the UTs of Jammu & Kashmir and Ladakh shall celebrate the Independence Day and the Republic Day. The Principal District Judge of the concerned district, in his absence the senior most available Additional District Judge or Chief Judicial Magistrate, shall hoist/unfurl the National Flag.

Sd/
(Pankaj Mithal)
Chief Justice

No: 36197-237/RG

Dated:- 11.08.2021

Copy of the above forwarded to:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K, Srinagar
2. Secretary to Hon'ble Mr./Mrs. Justice _____,
..... for information of their Lordships.
3. Registrar Vigilance, High Court of J&K, Srinagar,
4. Director, J&K State Judicial Academy, Srinagar,
5. Registrar Rules, High Court of J&K, Srinagar,
6. Registrar Judicial, High Court of J&K, Jammu/Srinagar,
.....for information.
7. All Principal District and Sessions Judges of UTs of J&K and Ladakh.
.....for information and n/a.
8. CPC, e-Courts, High Court of J&K, for uploading the same on the official website of the High Court of J&K,
9. In-Charge Librarian, High Court of J&K, Jammu/Srinagar for information and keeping the record of the same.
10. Order File.


Registrar General